

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:299  
ANSWERED ON:11.07.2014  
MEDICAL COLLEGES  
K. Shri Parasuraman

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government proposes to set up medical colleges, particularly in remote, rural and tribal areas of the country;
- (b) if so, the details thereof, State/UTwise;
- (c) whether the Government proposes to partially fund medical colleges set up in various States/UTs in order to attract more doctors to the Government sector;
- (d) if so, the details thereof and the modalities worked out for the purpose; and
- (e) the measures taken/proposed by the Government to regulate and bring down the cost of medical education in the country?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) & (b): Yes, there is scheme for the establishment of new medical colleges attached with district/ referral hospitals in the underserved districts of the country. The details of such districts/ referral hospitals State/UT-wise is placed at Annexure.

(c) & (d): Ministry of Health & Family Welfare has released Rs. 716.94 crore to 72 State Government medical colleges across 20 States under the Centrally Sponsored Scheme "Strengthening/up-gradation of State Government Medical Colleges for starting new PG courses/creating PG seats". Fund sharing between the Central and State Government is in the ratio of 75:25 under the scheme. Funds are provided to the Government Medical Colleges for infrastructure development, faculty and equipment based on the recommendations of Technical Evaluation Committee (TEC) formed in the Ministry. In addition to this scheme, a new Centrally Sponsored Scheme namely "Strengthening and up-gradation of state government medical colleges for increase in intake capacity of MBBS seats" has also been approved this year. The scheme has the provision of fund sharing between the Central Government and States in the ratio of 90:10 for NE/special category states and 70:30 for other states.

(e): The Central Government has taken various measures to bring down the cost of medical education in the country, which inter alia include the following:

(i) Land requirement for setting up of medical colleges has been relaxed from 25 acres to 20 acres throughout the country.

(ii) Land requirement relaxed from 20 acres to 10 acres based on permissible FAR/FSI in the Metropolitan and "A" Grade cities viz. Delhi, Kolkata, Chennai, Greater Mumbai, Ahmedabad, Hyderabad, Jaipur, Lucknow, Surat, Pune, Bangalore and Kanpur.

(iii) Permission given to set up medical colleges in two pieces of land in the states of Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Odisha, Rajasthan, Uttar Pradesh and West Bengal for a period of 5 years with certain provisions. Further, this has been extended to other States for utilisation of District hospitals by the respective State Governments.

(iv) In hilly areas, notified tribal areas, North Eastern States, Union Territories of Andaman & Nicobar Islands, Daman & Diu, Dadra & Nagra Haveli and Lakshadweep, the land can be in two pieces at a distance of not more than 10 km.

(v) Bed occupancy has been relaxed in North Eastern States & Hill States.

(vi) Requirement of infrastructure like institution block, library, auditorium, examination hall, lecture theatres, etc. has been rationalized for optimal use.

(vii) The ratio of teachers to students has been revised depending on disciplines and availability of faculty to increase the number of specialists in the country.